

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE: SOUTH EAST

Ground Floor, 'C' Wing, Facilitation Centre, District Court: Saket
New Delhi- 110017

MODIFIED DUTY ROSTER FOR THE MONTH OF APRIL-2015

In partial modification in the duty roster for the month of April-2015 bearing no. F2/DR/CMM/SED/SCC/2015/835-875 dated 31/03/2015, it is hereby ordered that **Sh. Chander Mohan, Ld. MM, (NI Act)-02, South-East District, District Courts, Saket New Delhi** shall work as Duty Magistrate (South-East District) on **14th April, 2015** in place of Ms. Neha, Ld. MM-03, South-East District, District Court, Saket, New Delhi.

Rest of the conditions shall remain unchanged.

(VEENA RANI)
Chief Metropolitan Magistrate
South East District, District Court
Saket, New Delhi

No. F.2/DR/CMM/SED/SCC/2015 957-1012

New Delhi, Dated 13/04/2015

Copy forwarded for information and necessary action to:-

1. The Registrar General, of The Hon'ble High Court of Delhi, Shershah Road, New Delhi. (Through The Ld. District & Session Judge, South-East District, District Court, Saket New Delhi).
2. The Ld. District Judge & Sessions Judge (HQ), Tis Hazari Courts, Delhi-54.
3. The Ld. District Judge & Sessions Judge, South-East District, District Court, Saket, New Delhi.
4. The Ld. C.M.M., Central, West/New Delhi/North, North-West/South/South-West/East, North-East, Shahdra, Delhi.
5. The Commissioner of Police, Delhi Police Headquarter, New Delhi.
6. The D.C.P.s, South-East District, Sarita Vihar, New Delhi.
7. The Director General, (Prisons), Prisons (HQ), Tihar, Delhi.
8. The Ld. Secretary, DLSA, South East District, District Court, Saket, New Delhi.
9. The Concerned M.M.s. District Court, Saket, New Delhi.
10. The Ld. Principal Magistrate, JJB-II, 1-Firozshah Kotla Ground, Delhi Gate, Delhi.
11. The Chief Public Prosecutor, South-East District, District Court, Saket, New Delhi.
12. The District Courts Web-Site Committee, Room No.-234, Tis Hazari Courts, Delhi.
13. The Hony. Secretary, Saket District Bar Association, District Court, Saket, New Delhi.
14. The In-charge-Video Conferencing Room No. 16, District Court, Saket, New Delhi.
15. The In-charge, Cash Branch, South East, District Court, Saket, New Delhi.
16. The In-charge, Care Taker, South-East, District Court, Saket, New Delhi.
17. The In-charge, Pool Car, South-East, District Court, Saket, New Delhi.
18. The In-charge, Lock Up Cell, District Court, Saket, New Delhi.
19. The PRO/APRO, South-East, District Court, Saket, New Delhi.
20. Office File.

(VEENA RANI)
Chief Metropolitan Magistrate
South East District, District Court
Saket, New Delhi